

HIGH COURT OF CHHATTISGARH AT BILASPUR

MEMORANDUM

No. 760 /Vig./2017

Bilaspur, dtd. 23 /01/2017

Declaration of Assets has to be called from all the Judicial Officers of Subordinate Judiciary. Therefore, you are requested to submit your declaration of assets (as on 31/03/2016) in **pdf format** to this registry **by 28 February, 2017** through E-mail on the following E-mail address – **highcourt.cg@gov.in** as well as send a hard copy of the same through registered post. For your convenience proforma for declaration of assets has been enclosed herewith.

sd/-

(Rajani Dubey)
Registrar (Vigilance)

Endt. No. 761 /Vig./2017

Bilaspur, dtd. 23 /01/2017

Copy forwarded to :-

- 1) Shri Prabhat Kumar Shastri, Judge, Family Court, Manendragarh.
- 2) Shri Sharad Kumar Gupta, Legal Advisor to Governor, Governor's Secretariat, Raipur.
- 3) Shri Ashok Kumar Goyal, Judge, Family Court, Jashpur.
- 4) Shri Arvind Singh Chandel, Registrar General, High Court of Chhattisgarh, Bilaspur.
- 5) Shri Gautam Chouradia, Director, Chhattisgarh State Judicial Academy, Bilaspur.
- 6) Smt. Vimla Singh Kapoor, Principal Judge, Family Court, Raipur.
- 7) Shri Ganpat Rao, I Additional Principal Judge, Family Court, Raipur.
- 8) Smt. Rajani Dubey, Registrar (Vigilance), High Court of Chhattisgarh, Bilaspur.
- 9) Shri Ravi Shankar Sharma, Principal Secretary, Government of Chhattisgarh, Law Department, Raipur.
- 10) Shri Deepak Kumar Tiwari, Registrar (I & E) and I/c S & A Cell, High Court of Chhattisgarh, Bilaspur.
- 11) Shri Radhakishan Agrawal, Presiding Officer, State Transport Appellate Tribunal, Raipur.
- 12) Shri Syriel Xess, II Additional Principal Judge, Family Court, Raipur.
- 13) Shri Mahadev Katulkar, Judge, Family Court, Dhamtari.
- 14) Shri Jaideep Vijay Nimonkar, Judge, Family Court, Raigarh.
- 15) Shri Arvind Kumar Verma, Judge, Commercial Court (District Level) Raipur.
- 16) Shri Smt. Sushma Sawant, Principal Judge, Family Court, Bilaspur.
- 17) Shri Sudhir Kumar, Judge, Family Court, Mahasamund.

- 18) Shri Doctorlal Katakwar, Principal Judge, Family Court, Durg.
- 19) Shri Ramashankar, Registrar (Judicial), High Court of Chhattisgarh, Bilaspur.
- 20) Shri Rajnish Shrivastava, Member Secretary, Chhattisgarh State Legal Services Authority, Bilaspur.
- 21) Shri Vijay Kumar Ekka, Special Judge Under SC & ST (P.A.) Act, Korba.
- 22) Shri Anand Kumar Singhal, Additional Secretary, Government of Chhattisgarh, Law Department, Raipur.
- 23) Shri Hemant Saraf, Special Judge Under SC & ST (P.A.) Act, Rajnandgaon.
- 24) Shri Rakesh Bihari Ghore, Registrar (Computerisation), High Court of Chhattisgarh, Bilaspur.
- 25) Shri Ashok Kumar Lunia, President, District Consumer Disputes Redressal Forum, Dhamtari.
- 26) Smt. Kanta Martin, Judge, Family Court, Kanker.
- 27) Shri Bhisma Prasad Pandey, President, District Consumer Disputes Redressal Forum, Janjgir- Champa.
- 28) Shri Rajendra Pradhan, Judge, Family Court, Jagdalpur.
- 29) Shri Gokaran Singh Kunjam, President, District Consumer Disputes Redressal Forum, Jagdalpur.
- 30) Smt. Suman Ekka, Judge, Family Court, Korba.
- 31) Shri K. Vinod Kujur, Judge, Family Court, Kawardha.
- 32) Shri Bhuneshwar Ram, President, District Consumer Disputes Redressal Forum, Rajnandgaon.
- 33) Shri Suresh Kumar Soni, Special Judge Under SC & ST (P.A.) Act, Bilaspur.
- 34) Shri Anand Kumar Dhruw, Judge, Family Court, Janjgir- Champa.
- 35) Shri Arvind Kumar Sinha, III Additional Principal Judge, Family Court, Durg.
- 36) Shri Blacious Toppo, President, District Consumer Disputes Redressal Forum, Kawardha.
- 37) Smt. Neeta Yadav, I Additional Principal Judge, Family Court, Durg.
- 38) Shri Shailesh Kumar Tiwari, Judge, Family Court, Ambikapur.
- 39) Smt. Anita Dahariya, Judge, Family Court, Rajnandgaon.
- 40) Shri Abdul Zahid Qureshi, Special Judge Under SC & ST (P.A.) Act, Raipur.
- 41) Shri Manish Kumar Naidu, Special Judge Under SC & ST (P.A.) Act, Raigarh.
- 42) Shri Alok Kumar (SR.), Special Judge Under SC & ST (P.A.) Act, Ambikapur.
- 43) Shri Uttara Kumar Kashyap, President, District Consumer Disputes Redressal Forum, Raipur.
- 44) Shri Chandra Kumar Ajgalley, President, District Consumer Disputes Redressal Forum, Baikunthpur.

- 45) Shri Maneesh Kumar Thakur, Additional Registrar (D.E.), High Court of Chhattisgarh, Bilaspur.
- 46) Shri Vijay Kumar Hota, Additional Secretary, Government of Chhattisgarh, Law Department, Raipur.
- 47) Mohd. Rizwan Khan, Chairman, Permanent Lok Adalat, Raipur.
- 48) Shri Mansoor Ahmed, Special Judge Under SC & ST (P.A.) Act, Durg.
- 49) Shri Dileshwar Singh Rathiya, Additional Principal Judge, Family Court, Bilaspur.
- 50) Shri Jaideep Garg, Additional Registrar (Judicial), High Court of Chhattisgarh, Bilaspur.
- 51) Shri Santosh Kumar Tiwari, Additional Director-II, Chhattisgarh State Judicial Academy, Bilaspur.
- 52) Shri Omprakash Singh Chauhan, Additional Registrar (Admn.), High Court of Chhattisgarh, Bilaspur.
- 53) Shri Gopal Krishna Neelam, Registrar, Chhattisgarh Arbitration Tribunal, Raipur.
- 54) Shri Prabodh Toppo, Presiding Officer, Wakf Tribunal, Raipur.
- 55) Shri Shrinarayan Singh, Chairman, Permanent Lok Adalat, Bilaspur.
- 56) Shri Yashvant Kumar Sarthi, Deputy Secretary, Chhattisgarh Lok Ayog, Raipur.
- 57) Shri Sanket Kumar Khandey, Chairman, Permanent Lok Adalat, Durg.
- 58) Shri Ganesh Ram Burman, Chairman, Permanent Lok Adalat, Jagdalpur.
- 59) Shri Vijay Kumar Jolhe, Chairman, Permanent Lok Adalat, Ambikapur.
- 60) Shri Ajay Singh Rajput, Additional Director, Chhattisgarh State Judicial Academy, Bilaspur.
- 61) Shri Siddharth Aggarwal, Deputy Secretary, Government of Chhattisgarh, Law Department, New Delhi.
- 62) Shri Venseslas Toppo, Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur.
- 63) Shri Shailendra Chauhan, Secretary, District Legal Services Authority, Kondagaon.
- 64) Shri Umesh Kumar Chauhan, Secretary, District Legal Services Authority, Raipur.
- 65) Smt. Jyoti Agrawal, Secretary, District Legal Services Authority, Surajpur.
- 66) Ku. Udai Laxmi Parmar, Secretary, District Legal Services Authority, Dantewara.
- 67) Ku. Smita Ratnawat, Secretary, District Legal Services Authority, Balod.
- 68) Shri Anil Kumar Pandey, Secretary, District Legal Services Authority, Jashpur.
- 69) Smt. Vibha Pandey, Secretary, District Legal Services Authority, Janjgir-Champa.
- 70) Smt. Kiran Thawait, Secretary, District Legal Services Authority, Kawardha.
- 71) Shri Shailesh Sharma, Secretary, District Legal Services Authority, Bilaspur.
- 72) Shri Krishn Pal Singh Bhadauriya, Secretary, District Legal Services Authority, Bemetara.
- 73) Shri Abhishek Sharma, Deputy Secretary, Chhattisgarh State Legal Services Authority, Bilaspur.
- 74) Ku. Pushplata Markande, Secretary, District Legal Services Authority, Baloda-Bazar.
- 75) Smt. Mona Chauhan, Secretary, District Legal Services Authority, Dhamtari.

- 76) Shri Krishna Kumar Suryawanshi, Secretary, District Legal Services Authority, Raigarh.
- 77) Ku. Vandana Verma, Secretary, District Legal Services Authority, Mahasamund.
- 78) Shri Digvijay Singh, Secretary, District Legal Services Authority, Durg.
- 79) Shri Harish Chandra Mishra, Law Officer, Human Rights Commission, Raipur.
- 80) Dr. Sumit Kumar Soni, Secretary, District Legal Services Authority, Jagdalpur.
- 81) Ku. Mayura Gupta, Secretary, District Legal Services Authority, Baikunthpur.
- 82) Ku. Anita Koshima, Secretary, District Legal Services Authority, Ambikapur.
- 83) Ku. Seema Jagdalla, Secretary, District Legal Services Authority, Korba.
- 84) Ku. Anjali Singh, Secretary, District Legal Services Authority, Rajnandgaon.
- ✓ 85) In-charge, NIC, High Court Computer Sell, High Court of Chhattisgarh, Bilaspur with a direction to upload this memo along with proforma for declaration of assets on official website of this high court.


23.1.2017
(Rajani Dubey)
Registrar (Vigilance)

PROFORMA FOR DECLARATION OF ASSETS
(As On 31.03._____))

Name of Officer (In Full):

Date of Birth :

Present post held :

Immovable Property				
Name of District, Sub-Division, Taluka and Village in which property is situated	Name and details of Property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired ? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
	Housing and other Buildings	Land		
1	2	3	4	5
Movable Property (Valued Above 25,000/- of Rs.)				
Name of Articles				
1				
Jewellery (Lump Sum)				
Jewellery (Worth Rs.)				

		Shares/Debentures	
	Name of Issuing Company 1		Nos. of Shares 2
Life Insurance Policy & Others			
	Name of Issuing Company 1		Amount 2
Bank Deposits/Securities & Investments			
	Name of Bank 1	City 2	Amount 3
1) Fixed Deposites			
2) Savings Bank A/CS			
3) PPF			
4) GPF			
5) NSS			
6) Others			

1 In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated
 Note :- The expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965.

Signature & Date